

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.107
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

V/s

Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 23/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Mr. Manish Kaushik

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

ORDER

We direct the learned counsel for the operational creditor to give the copy of rejoinder to the corporate debtor.

The matter come up for hearing on 10.11.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

Braj Mohan

-Sd-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**